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Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No. 136/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th July, 2017, 10.30 A.M

Name of the Company	Abhishek Polyplast Pvt Ltd		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manju Bhutaria, Advocate Petitioner *Am 12/7/17*

ORDER

Ld. Counsels for the petitioner has filed affidavit annexing the consent letters of all the shareholders along with auditor's certificate.

List the matter on 22/08/2017 for hearing.

(Vijai Pratap Singh)
Member (J)